

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †3636
TO BE ANSWERED ON- 20/12/2021

VAN GRAMS

†3636. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the 'Van Gram' developed by various States in the country;
- (b) the State-wise details of infrastructure established in such villages during the last three years till date;
- (c) the details of the financial aid issued for this purpose during the above mentioned period; and
- (d) the steps taken/proposed to be taken for suitable and timely completion of these projects?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): The Ministry of Tribal Affairs had implemented a programme from 2005-06 to 2011-12 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in 2,847 forest villages/habitations that were covered under the scheme spread over twelve States in the country. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan'. The programme included infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation. The number of the forest villages in forest areas and villages inside the core/critical tiger habitat in the country, State-wise is given at **Annexure 1**. Components funded under the programme "Development of forest villages" are covered under other schemes of Ministry of Tribal Affairs particularly Special Central Assistance to Tribal Sub-Scheme (SCA to TSS), Development of Particularly Vulnerable Tribal Groups (PVTGs) and Grants under Article 275(1) of the Constitution of India. The details of fund released to the States under these programmes during the last three years and the current year is given in **Annexure 2**.

(d): The following steps are taken to review/ monitor the implementation of the schemes / programmes administered by the Ministry:

(i) MoTA has developed an online portal "ADI-GRAMS" to monitor effective planning, management and implementation of 5 Schemes/Grants of MoTA i.e. "SCA to TSS", "Conservation-cum-Development of PVTG", "MSP to MFP", "Institutional Support" and "Grant under Article 275 (1) of the constitution. The portal is meant to capture necessary data and information for monitoring of these schemes/grant.

- (ii) During Project Appraisal Committee (PAC) meetings the information on the progress on implementation of previous sanctioned projects is discussed in details and updated status is ascertained from the State Government officials.
- (iii) Utilization Certificates are insisted upon as a prerequisite for further release of funds as per provisions of GFR.
- (iv) Progress reports regarding the status of implementation of schemes are obtained.
- (v) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs.
- (vi) Review Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress.

Annexure 1 referred to in reply to the part (a) to (c) of the Lok Sabha Unstarred Question No. 3636 due for reply on 20.12.2021

Statement showing number of forest villages in various State/UT

S.N.	State	Total No. of Villages
1	Assam	499
2	Chhattisgarh	425
3	Goa	52
4	Gujarat	196
5	HimachalPradesh	0
6	Jharkhand	24
7	MadhyaPradesh	893
8	Meghalaya	23
9	Mizoram	85
10	Odisha	20
11	Tripura	62
12	Uttarakhand	61
13	UttarPradesh	13
14	WestBengal	170
15	Lakshadweep	0
A	Subtotal	2,513
Information available for number of villages only for core/critical Tiger Reserve area in the following States		
S.No.	State	No. of villages inside the core/critical tiger habitat
16	AndhraPradesh	28
17	ArunachalPradesh	3
18	Bihar	0
19	Karnataka	102
20	Kerala	0
21	Maharashtra	33
22	Rajasthan	82
23	TamilNadu	49
24	Telangana	37
B	Subtotal	3,34
Grand Total (A+B)		2,847

Annexure 1 referred to in reply to the part (a) to (c) of the Lok Sabha Unstarred Question No. 3636 due for reply on 20.12.2021

Statement showing State wise funds released under Special Central Assistance to Tribal Sub Plan (SCA to TSS) during 2018-19 to 2021-22

(Rs. in lakh)

S. No.	States	2018-19	2019-20	2020-21	2021-22 (as on 14.12.2021)
1	Andhra Pradesh	5617.39	12470.50	4954.96	0.00
2	Arunachal Pradesh	2211.83	9224.29	7015.50	0.00
3	Assam	0.00	2710.08	4578.76	0.00
4	Bihar	0.00	0.00	994.00	0.00
5	Chhattisgarh	10342.65	9415.53	8769.06	0.00
6	Goa	352.31	0.00	724.26	0.00
7	Gujarat	11765.38	8975.55	10786.40	0.00
8	Himachal Pradesh	3628.00	2394.18	1367.00	0.00
9	J & K	3749.80	4509.00	0.00	0.00
10	Jharkhand	8564.52	6201.49	7049.64	0.00
11	Karnataka	5347.76	7434.00	0.00	0.00
12	Kerala	335.00	0.00	459.15	0.00
13	Madhya Pradesh	16968.97	13415.25	0.00	0.00
14	Maharashtra	13802.57	11929.09	0.00	0.00
15	Manipur	5442.48	1434.02	0.00	0.00
16	Meghalaya	2739.20	3788.00	328.25	0.00
17	Mizoram	1220.00	3140.00	1236.22	0.00
18	Nagaland	3225.00	2951.12	2846.14	0.00
19	Odisha	17553.22	8691.18	9010.42	0.00
20	Rajasthan	10327.93	11461.41	8662.66	0.00
21	Sikkim	0.00	0.00	0.00	0.00
22	Tamilnadu	315.00	450.56	377.47	0.00
23	Telangana	2850.32	5361.29	4191.00	0.00
24	Tripura	1294.38	1362.97	1173.30	0.00
25	Uttarakhand	1012.88	600.00	757.80	0.00
26	Uttar Pradesh	0.00	779.91	508.83	0.00
27	West Bengal	5833.41	5862.58	3746.00	0.00
	Total	134500.00	134562.00	79536.82	0.00

Statement showing State wise funds released under Development of PVTGs during 2018-19 to 2021-22

(Rs. in lakh)

S.No.	Name of State	2018-19	2019-20	2020-21	2021-22 (as on 14.12.2021)
1	Andhra Pradesh	1837.00	3713.43	1245.51	0.00
2	A & N Islands	0.00	0.00	0.00	252.11
3	Bihar	0.00	0.00	0.00	0.00
4	Chhattisgarh	1051.50	1311.35	989.32	0.00
5	Gujarat	604.00	429.05	552.20	0.00
6	Jharkhand	3295.79	847.00	1777.29	0.00
7	Karnataka	460.00	1933.01	438.46	0.00
8	Kerala	0.00	0.00	88.00	0.00
9	Madhya Pradesh	7998.09	8064.89	2188.11	0.00
10	Maharashtra	1230.26	2510.00	1411.66	0.00
11	Manipur	1157.55	0.00	0.00	0.00
12	Odisha	3626.00	976.38	1202.00	0.00
13	Rajasthan	1008.00	968.10	968.00	0.00
14	Tamil Nadu	0.00	819.48	551.08	0.00
15	Telangana	533.00	538.50	1460.50	0.00
16	Tripura	789.53	1960.82	231.43	0.00
17	Uttar Pradesh	0.00	0.00	82.04	0.00
18	Uttarakhand	565.86	489.53	295.00	0.00
19	West Bengal	843.42	437.47	519.40	0.00
	Grand Total	25000.00	24999.00	14000.00	252.11

Statement showing State wise funds released under Grants under Article 275(1) of the Constitution during 2018-19 to 2021-22

(Rs. in lakh)

S. No.	Name of States	2018-19	2019-20	2020-21	2021-22 (as on 14.12.2021)
1.	Andhra Pradesh	6390.77	8942.43	2055.55	2638.00
2.	Arunachal Pradesh	12170.52	13202.25	6014.00	3870.00
3.	Assam	3916.32	10802.85	4592.37	0.00
4.	Bihar	0.00	0.00	0.00	0.00
5.	Chhattisgarh	11352.92	22500.77	9976.24	3420.95
6.	Goa	345.66	0.00	0.00	0.00
7.	Gujarat	11648.20	16833.88	5940.04	0.00
8.	Himachal Pradesh	3378.16	5314.70	1161.00	0.00
9.	Jammu & Kashmir	2051.79	5410.00	0.00	0.00
10.	Jharkhand	7354.30	11166.77	10278.00	0.00
11.	Karnataka	5220.61	10435.46	3305.68	1110.00
12.	Kerala	472.28	633.29	0.00	0.00
13.	Madhya Pradesh	24635.30	44938.92	4279.78	0.00
14.	Maharashtra	17015.91	23136.70	4573.16	0.00
15.	Manipur	5367.645	6151.91	0.00	0.00
16.	Meghalaya	5129.79	4799.53	492.71	0.00
17.	Mizoram	3507.71	6598.83	1909.71	0.00
18.	Nagaland	9194.485	6802.11	1717.38	1595.69
19.	Odisha	21449.15	15110.66	6304.62	3949.43
20.	Rajasthan	13769.23	15586.19	9166.00	4400.40
21.	Sikkim	355.34	3175.35	516.00	0.00
22.	Tamil Nadu	773.57	6356.07	0.00	0.00
23.	Telangana	3248.89	9973.28	2517.00	1550.00
24.	Tripura	2006.73	2952.63	201.74	0.00
25.	Uttar Pradesh	252.43	2760.71	927.426	832.71
26.	Uttarakhand	1255.265	428.37	0.00	0.00
27.	West Bengal	9235.725	12127.17	4041.14	0.00
		181498.70	266140.832	79969.55	23367.18
